

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

107. CP/12(MB)2022

IN THE MATTER OF

Shanu Holding And Leasing Private Limited ... Petitioner

Vs

Registrar Of Companies ... Respondent

U/s 252(3) of the Companies Act, 2013

Order Delivered on 22.05.2024

CORAM:

SHRI K. R. SAJI KUMAR
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Ranjita Kumari (VC)

For the Respondent:

ORDER

RoC Report has been filed. Adjourned to **05.06.2024 for further consideration.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
K. R. SAJI KUMAR
Member(Judicial)

/Ziyaul/